

Name of the corporate debtor: Karm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 25.04.2024.

List of operational creditors (Other than Workmen and Employees and Government Dues)														
													(Amount in Rs.)	
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Link Intime India Private Limited	15-03-2024	88,500.00	70,800.00	Supply of Goods	0	-	No	-	-	-	17,700	-	Note 1
<b>1</b>	<b>Total</b>		<b>88,500</b>	<b>70,800.00</b>		<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>17,700.00</b>	<b>-</b>	

**Note 1: Claim of LinkIn Time India Pvt. Ltd.** The claim amount of Rs. 17,700 has been rejected as the default arises after the commencement of Corporate Insolvency Resolution Process.

**Arun Kapoor**

**Interim Resolution Professional**

**In the matter of Karm Infrastructure Private Limited**

**IBBI Registration Number:** IBBI/IPA-003/IP-N00030/2017-18/10230

**IBBI Registered Address:** G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

**IBBI Registered E-mail Id -** [arun.kapoor58@yahoo.in](mailto:arun.kapoor58@yahoo.in)

**Authorisation for Assignment (AFA) valid up-to:** October 31, 2024

**Process Specific Address:** Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

**Process Specific Email Id:** [cirp.karmipl@ancoraa.com](mailto:cirp.karmipl@ancoraa.com)